

Declaration of Assets and Liabilities

Year **2024-2025**

I, Chandan Kumar, son of Sri Ram Uday Choudhary, aged thirty-seven years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as **Section officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name Neha Kumari (wife)** | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--------|--|---------------------|---------------------|--------------------------|
| (i) | Cash | 22000 | 55000 | N/A | N/A | N/A |
| (ii) | Deposits in Banks, Financial Institutions and Non-Banking Financial Companies | 270000 | 100000 | N/A | N/A | N/A |
| (iii) | Bonds, Debentures and Shares in companies | 128000 | 400000 | N/A | N/A | N/A |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | 53372 | 26400 | N/A | N/A | N/A |
| (v) | Motor Vehicles (details of make, etc.) | — | Urban Cruiser (White colour) | N/A | N/A | N/A |
| (vi) | Jewellery (give details of weight and value) | 60 gm | 360 gm gold 225 gm silver | N/A | N/A | N/A |
| (vii) | Other assets, such as values of claims / interests | | - | N/A | N/A | N/A |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies, and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Chandan Kumar
11/02/25

50(6)

11.2.25

11/2/25

1636
13/02/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|-------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | Nil | - | N/A | N/A | N/A |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | Nil | - | N/A | N/A | N/A |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nil | - | N/A | N/A | N/A |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nil | - | N/A | N/A | N/A |
| (v) | Others (such as interest in property) | Nil | - | N/A | N/A | N/A |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 10.02.2024 |
|---------|---|---|-------------------------------------|
| (a) | (i) Loans from Banks | | |
| | (ii) Loans from financial institutions | Nil | Nil |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |

Chandan Kumar
11/02/25

| | | | |
|-----|---|--|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil 77,841/- ₹ C 2023-24) BTOPK6412 N | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | N/A | N/A |
| | (iii) Sales Tax [Only in case of proprietary business] | N/A | N/A |
| | (iv) Property Tax | N/A | N/A |

C. Personal Detail

GPF/CPF/PRAN No. :- 110137020752

Gender :- (M/F)

Date of Birth :-

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 1 | 1 | 0 | 2 | 1 | 9 | 8 | 8 |
|---|---|---|---|---|---|---|---|

 (DD/MM/YYYY)

Class/Group :-

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Chandan Kumar

Name of Employee: Chandan Kumar

Place: Patna

Designation: Section Officer

Date: 11.02.2025

Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chandan Kumar
11/02/25